

**M/s PLUMBERS CHOICE PLASTICS PRIVATE LIMITED**

**List of Operational Creditors as on 27.05.2024 (Workmen)**

Sl No	Name of Creditor	Details of Claim		Details of Claim Admitted						Amount of any mutual dues, that may be set off (In Rs.)	Amount of Claim not admitted (In Rs.)	Amount of claim under Verification (In Rs.)	Remarks, If any
		Date of Receipt	Amount claimed (In Rs.)	Amount of Claim Admitted (In Rs.)	Nature of Claim	Amount covered by Security Interest (In Rs.)	Amount covered by Guarantee (In Rs.)	Whether related Party	% of voting Share in CoC				
1.	Shaji Kumar P A (Representative of Plumbers Choice Plastics Private Limited Employees Union, representing 35 Employees) – <b>FORM E</b>	04.05.2024	Gratuity - 93,33,630.00 Compensation - 80,89,148.00 Arrears - 13,94,013.00	Gratuity - 7034977.00	Gratuity	Nil	Nil	No	Nil	Nil	Gratuity - 22,98,653.00 Compensation - 80,89,148.00 Arrears - 13,94,013.00	Nil	As per Working Sheet Annexed
2	Sunil Kumar T – <b>FORM D</b>	04.05.2024	Gratuity - 178690 Compensation - 154865	Gratuity - 109742.00	Gratuity	Nil	Nil	No	Nil	Nil	Gratuity - 68,948 Compensation - 154865	Nil	1. Gratuity admitted as per provisions of Gratuity Act. 2. Compensation not admitted for non-conformity with Sec 25(0) of

													ID Act
3	Anil Kumar K S - <b>FORM D</b>	04.05.2024	Gratuity - 1,85,000  Compensation - 2,00,000  Arrears - 1,12,000	Gratuity - 1,23,754	Gratuity	Nil	Nil	No	Nil	Nil	Gratuity - 61246  Compensation - 2,00,000  Arrears - 1,12,000	Nil	1. Gratuity admitted as per provisions of Gratuity Act.  2. Compensation not admitted for non-conformity with Sec 25(O) of ID Act  3. Salary arrears non admitted since finalised Accounts for the year ended 31.03.2022 lacks provision.
4	Eldho M P - <b>FORM D</b>	04.05.2024	Gratuity - 3,30,175  Compensation - 2,86,162  Arrears - 1,10,000	Gratuity - 2,24,183	Gratuity	Nil	Nil	No	Nil	Nil	Gratuity - 1,05,992  Compensation - 2,86,162  Arrears - 1,10,000	Nil	1. Gratuity admitted as per provisions of Gratuity Act.  2. Compensation not admitted for non-conformity with Sec 25(O) of ID Act  3. Salary arrears non admitted

													since finalised Accounts for the year ended 31.03.2022 lacks provision.
5	Aslam C A - <b>FORM D</b>	04.05.2024	Gratuity - 1,51,311  Compensation - 1,31,136  Arrears - 1,23,100	Gratuity - 97,362	Gratuity	Nil	Nil	No	Nil	Nil	Gratuity - 53,949  Compensation - 1,31,136  Arrears - 1,23,100	Nil	1. Gratuity admitted as per provisions of Gratuity Act.  2. Compensation not admitted for non-conformity with Sec 25(O) of ID Act  3. Salary arrears non admitted since finalised Accounts for the year ended 31.03.2022 lacks provision.
6	Anish Krishna - <b>FORM D</b>	04.05.2024	Gratuity - 39,010  Compensation - 33,815  Arrears - 13,523	Gratuity - 27,669	Gratuity	Nil	Nil	No	Nil	Nil	Gratuity - 11341  Compensation - 33,815  Arrears - 13,523	Nil	1. Gratuity admitted as per provisions of Gratuity Act.  2. Compensation not admitted for non-conformity with Sec 25(O) of

													ID Act 3. Salary arrears non admitted since finalised Accounts for the year ended 31.03.2022 lacks provision.
7	Eldho V V - <b>FORM D</b>	04.05.2024	Gratuity - 1,04,552	Gratuity - 81,475	Gratuity	Nil	Nil	No	Nil	Nil	Gratuity - 23,077	Nil	1. Gratuity admitted as per provisions of Gratuity Act.
8	Saji K A - <b>FORM D</b>	04.05.2024	Gratuity - 3,41,350	Gratuity - 2,49,965	Gratuity	Nil	Nil	No	Nil	Nil	Gratuity - 91,385	Nil	1. Gratuity admitted as per provisions of Gratuity Act.
9	Roy T O - <b>FORM D</b>	04.05.2024	Gratuity - 2,93,745 Compensation - 2,58,025 Arrears - 18,776	Gratuity - 2,19,630	Gratuity	Nil	Nil	No	Nil	Nil	Gratuity - 74,115 Compensation - 2,58,025 Arrears - 18,776	Nil	1. Gratuity admitted as per provisions of Gratuity Act. 2. Compensation not admitted for non-conformity with Sec 25(O) of ID Act 3. Salary arrears non admitted since finalised

													Accounts for the year ended 31.03.2022 lacks provision.
10	Shaboo P K - - <b>FORM D</b>	04.05.2024	Gratuity - 2,23,765  Compensation - 1,93,930  Arrears - 48,482	Gratuity - 1,93,153	Gratuity	Nil	Nil	No	Nil	Nil	Gratuity - 30,612  Compensation - 1,93,930  Arrears - 48,482	Nil	1. Gratuity admitted as per provisions of Gratuity Act.  2. Compensation not admitted for non-conformity with Sec 25(O) of ID Act  3. Salary arrears non admitted since finalised Accounts for the year ended 31.03.2022 lacks provision.
11	Joy T M - <b>FORM D</b>	04.05.2024	Gratuity - 35,940  Compensation - 31,184	Gratuity - 0	Gratuity	Nil	Nil	No	Nil	Nil	Gratuity - 35,940  Compensation - 31,184	Nil	1. Gratuity admitted as per provisions of Gratuity Act.  2. Compensation not admitted for non-conformity with Sec 25(O) of ID Act

12	Govindhan Kutty M G - - <b>FORM D</b>	04.05.2024	Gratuity - 75,670  Compensation - 65,381	Gratuity - 45,491	Gratuity	Nil	Nil	No	Nil	Nil	Gratuity - 30,179  Compensation - 65,381	Nil	1. Gratuity admitted as per provisions of Gratuity Act.  2. Compensation not admitted for non-conformity with Sec 25(0) of ID Act
13	Lalu A V - - <b>FORM D</b>	04.05.2024	Gratuity - 2,25,290	Gratuity - 2,19,630	Gratuity	Nil	Nil	No	Nil	Nil	Gratuity - 5,660	Nil	1. Gratuity admitted as per provisions of Gratuity Act.